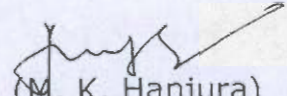


HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

NOTIFICATION

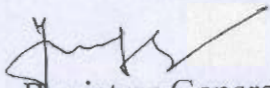
No: 303 Dated: 23.05.2016

Pursuant to his appointment as a Judge of the Punjab and Haryana High Court, vide Notification No.K-13029/01/2016-US.II dated 19th May, 2016, issued by the Ministry of Law and Justice (Department of Justice), Government of India, New Delhi, Hon'ble Shri Justice Bawa Singh Wallia, presently functioning in the High Court of Jammu and Kashmir, took oath of office as a Judge of the Punjab and Haryana High Court, on the 23rd day of May, 2016, at 10.35 A.M.


(M. K. Hanjura)
Registrar General
Dated: 23.05.2016

No: 9892-918/9.5
Copy to the: -

1. Joint Secretary to the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi,
2. Secretary General, Supreme Court of India, New Delhi,
3. Principal Secretary to the Hon'ble Governor of J&K, Srinagar,
4. Registrar General, Punjab and Haryana High Court,
5. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar,
6. Registrar Vigilance, High Court of Jammu and Kashmir, Srinagar,
7. Director, J&K State Judicial Academy, Srinagar,
8. Principal Secretary to Government, General Administration Department, Government of Jammu and Kashmir, Srinagar,
9. Commissioner/Secretary to Government, Department of LJ&PA, Government of Jammu and Kashmir, Srinagar,
10. Secretaries to all the Hon'ble Judges, High Court of J&K,
11. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
...for information.
12. Accountant General, J&K, Jammu/Srinagar, for information and necessary action (copy of Notification is enclosed),
13. Manager, Government Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
14. Joint Registrar Judicial/Protocol, High Court of J&K, Jammu/Srinagar,
15. Chief Accounts Officer, High Court of J&K, Main Wing,
16. Accounts Officer, High Court of J&K, Jammu/Srinagar,
...for information and necessary action.
17. Incharge NIC, High Court of J&K, Jammu/Srinagar for uploading the same on the High Court Website.
18. Office file.


Registrar General